

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2783  
ANSWERED ON:30.03.2012  
INFORMATION ON TAX EVASION .  
Joshi Shri Mahesh

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of instances wherein tax evasion was detected through informers during the last three years and the current year alongwith amount recovered therefrom under each category of tax:
- (b) whether the identity of informers are disclosed by the officer in charge to the tax evader and if so. the details thereof; and
- (c) the steps taken or proposed to be taken to ensure confidentiality including awarding of penalties to the persons/officers responsible in this regard?

**Answer**

x MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

: Information is not maintained centrally.

: No.

(c): Does not arise in view of answer to part (b) above.